

OA 22/90

Dr. S P Jana, Bomby

(Sh G R menghani)

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VS

Mo Agriculture & 2as

(-)

I 1 12.1.90

TO

2 16.1.90

TO (MP 28/90)

for withdrawal OA's

disposed of as

withdrawn d. MP's

also disposed of.

List of Index enclosed

scoring sheet

I - -

II 1-2 23.1.90

final orders at 16.1.90

3. 30.1.90

send to the applicant

NSP/TT/02
25/1.90

DD removed for B59

Part II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

NEW BOMBAY BENCH? NEW BOMBAY.

O. A. NO.

22

OF 1990.

Dr. Shakti Pada Jana.

.... Applicant.

Versus.

Union of India & Ors.

.... Respondents.

I N D E X

Part II

Sr. No.	Description of documents relief upon	Page Nos.
1.	Application.	1 to 14
2.	Copy of Memorandum dated 10th November 1983 issued by Joint Commissioner. (EX. 'A').	15
3.	Copy of Applicant's representation dated 5th December 1983. (EX. 'B').	16 to 23
4.	Copy of Office Order dated 30th August 1984 issued by the Director, Central Poultry Breeding Farm, Bombay. (EX. 'C').	24
5.	Copy of Applicant's representation dated 12th September 1984. (EX. 'D').	25 to 27
6.	Copy of Ministry letter dated 22nd July 1988 together with Seniority List. (Ex. 'E').	28-29
7.	Copy of letter dated 2nd April 1986 addressed by Dr. S.I. Ranjan Director to Dy. Secretary, Animal Husbandry. (Ex. 'F').	30-31
8.	Copy of Applicant's representation dated 28.11.1989 address to UPSC. (Ex. 'G').	32
9.	Copy of Applicant's representation dated 6th December 1989. (Ex. 'H').	33-34
10.	Copy of Office Order dated 1st January, 1990 issued by Under Secretary in Ministry of Agriculture. (Ex. 'I').	35
11.	Vakalatnama.	36
12)	M.P. 28/90 for withdrawal dt 12.1.90	1-2

Central Administrative Tribunal,
New Bombay Bench
Received application on 11.1.90
by Sh. Ranjan, P. St.

Stamp No. 15100
6/90

File No. 6/90
Registrar

DB.

Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of directions and Registrar's Orders.

Tribunal's orders

Stamp No 17/90

Circulation on 12/1/90

By Reg.

Date: 12.1.90

Handed over to Mr. Masand for the applicant

① Admit

Issue notices to the respondents to file their reply before the Registrar on 22.2.90 with a copy to the applicant's advocate.

② As regards interim relief we direct that the promotion of Respondent No: 3 by order dated 1.1.1990 at Ex. I, Page 35 of the application as Superintendent, Random Sample Poultry Performance Testing Unit, Bombay will be subject to the final outcome of this case.

P. S. Chaudhuri

(P. S. CHAUDHURI)

(M.B.HUSSAINI)

(M.B.HUSSAINI)
M(J)

M.P. No. 28/90

for withdrawal,
fixed on 10/1/90.

gge
12/1/90

P.T.O.

(2)

Date: 16.1.1990

Heard Mr. G.R. Meenghani, advocate, for the applicant. He states that the applicant wants to withdraw the application.

The applicant has also filed M.R 28/90 praying for allowing to withdraw the case. Hence the application is disposed of as withdrawn.

M.R 28/90 is also disposed of.

M.Y. PANCHKAR
(M.Y. PANCHKAR)
m[A]

M.G. MUKUNDAR
(M.G. MUKUNDAR)
m[S]